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Title: Regarding reported destruction of a Church in East Delhi due to fire prompting allegation of foul play by Church authorities.

SHRI P. KARUNAKARAN (KASARGOD): Hon. Speaker, I would like to place before this House a very serious and sensitive issue. It is shocking to see that a Christian church was burnt yesterday morning and that also very near to Delhi. We the MPs have visited the place when we heard the news. It is very sad to say that this attack occurred in the morning but the senior police officers had gone only in the evening when we again went there. ...(*Interruptions*)

माननीय अध्यक्ष : ऐसे नहीं होता है, हम बुला रहे हैं, हर चीज पर चिल्लाने का क्या मतलब है। जिस-जिस ने नोटिस दिया है, उन्हीं में से एक को अभी चांस दिया है, बाकी को बाद में देंगे।

SHRI P. KARUNAKARAN : Madam, I would like to say that there are about 1,500 devotees who are going to this church everyday. When we had gone there we have seen that this church was fully damaged. The photos and instruments have all got fully damaged. There is no doubt that it was a preplanned attempt. We cannot believe that it was an accident caused by a short circuit and all that. It is done by some other persons we do not know.

We have a secular character in our country. We have churches, mosques and temples and everyone has the right to go and worship there. I think there is an intention behind it to make it a sensitive issue and also a communal issue. ...(*Interruptions*)

HON. SPEAKER: Hon. Members, you can associate with him. This is not the way. Shri Jose K. Mani, he has given notice. You can associate with him. यह तरीका नहीं है।

SHRI P. KARUNAKARAN : Madam, let me conclude.

I would request the Government to come forward with a statement. ...(*Interruptions*)

HON. SPEAKER: Hon. Members

Shri N.K. Premachandran,

Shri Mullappally Ramachandran,

Shri Md. Badaruddoza Khan,

Shri M.B. Rajesh,

Adv. Joice George,

Shri P.K. Biju,

Shri Innocent,

Dr. A. Sampath,

Shri Shashi Tharoor,

Shri Jose K. Mani, and

Shri M.K. Raghavan are allowed to associate themselves with Shri P. Karunakaran on this issue.

SHRI K. ASHOK KUMAR (KRISHNAGIRI): Hon. Speaker, I would like to raise the subject of subsidy on water soluble fertilizers.

Advanced micro-irrigation system is now highly practiced in southern states especially in Tamil Nadu on a large scale. ...(*Interruptions*)

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): The matter raised by Shri Karunakaran is very serious. The incident is condemnable without any reservation. I will inform my senior colleague Shri Rajnath Singh who has gone to Chhattisgarh about the House Proceedings. Once he comes back, he will make a thorough inquiry into what has happened and then inform the House. ...(*Interruptions*)

माननीय अध्यक्ष : अब बात हो गयी है।

â€¦(व्यवधान)

HON. SPEAKER: Shri K. Ashok Kumar, have you completed your question?